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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 108/2023

DIGITAL COLLECTIBLES PTE LTD AND ORS. .....Plaintiffs

Through: Mr. Rohan Krishna Seth, Advocate.

versus

GALACTUS FUNWARE TECHNOLOGY PRIVATE LIMITED AND ANR. .....Defendants

Through: Ms. Raj Latha Kotni, Mr. Anirudh Ramanathan, Ms. Swagita Pandey and Ms. Ananya Singh, Advocates for D-1.

Ms. Bijaharini G., Advocate for D-2.

CORAM:
HON'BLE MR. JUSTICE AMIT BANSAL

O R D E R

% 04.11.2024

1. Let an affidavit of admission/denial of documents be filed by the parties in terms of the order of the Joint Registrar dated 11th January, 2024.

2. The said affidavit shall be filed within two (2) weeks.

3. Counsel for the defendant no.2 submits that a compliance affidavit in terms of the order passed by the Predecessor Bench on 22nd July, 2024 could not be filed. Further time is sought to file the said affidavit.

4. Let the said affidavit be also filed within two (2) weeks.

5. List before the Joint Registrar on 11th December, 2024 for marking of exhibits.

6. List before the Court on 13th February, 2025 for framing of issues.

AMIT BANSAL, J

NOVEMBER 4, 2024/*Vivek*

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